

11

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 3 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|--------------------------------------|---|
| 1. | Paritza
Venkateswaran | Counsel for
the R4 |  |
| 2. | V. Kamala Kumar | Counsel for
CoC, Petitioner Party |  |
| 3. | Nanoj Menon | Counsel for Appellant |  |
| 4. | Gaurav Gupta
Edward James 'b
Cyril Amarchand Mashtu | Counsel for R2 |  |

ORDER

Counsel for the applicant/Financial Creditor present. Counsels representing R2 and R4 are present and filed counters. Counsel for CoC filed CA 93/IB/2018. Counsel for the applicant prayed for time to file reply to the counters and reply to the CA. Time is enlarged at request. Put up on 13.03.2018.



**((S VIJAYARAGHAVAN)
Member(Technical)**



**(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)**

bc